

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) The total investment in Government Securities, Shares, Loan Stocks, etc., made by the Corporation from 1st September, 1956, to 28th February, 1958, is as under:—

| | <i>Book Value</i> |
|----------------------------------|---------------------|
| | ₹. |
| Central & State Govt. Securities | 40,02,61,476 |
| Semi-Government Securities | 1,75,43,532 |
| Debenture Loan Stock | 1,35,67,035 |
| Preference Shares | 2,90,85,378 |
| Ordinary Shares | 10,89,79,519 |
| TOTAL | 56,94,36,940 |

(b) The total investment of Corporation Funds in Government and semi-Government Securities upto 28th February, 1958, is Rs. 41,78,05,008 and in the Shares of Companies in the Public Sector is Rs. 1,83,632.

(c) The total investment in the Private Sector upto 28th February, 1958, is Rs. 15,14,48,300.

Minerals in Punjab

1213. Sardar Iqbal Singh: Will the Minister of Steel, Mines and Fuel be pleased to lay on the Table a statement showing the following details of minerals found in Punjab during 1957-58;

- (i) name of the mineral;
- (ii) estimated quantity available; and
- (iii) quantity extracted?

The Minister of Mines and Oil (Shri K. D. Malaviya): The details of the minerals found in Punjab during 1957-58 are as follows:

- (i) Limestone and Slate.

(ii) and (iii) The estimated quantity of limestone at Dharamkot is about 5 million tons of cement grade quality. As the field season of the Geological Survey of India for 1957-58 is still in progress, the results of the investigations carried out for limestone at Loharu and slates in Ferozpur Jhirka will become available only on return of the investigating officers from the field after the season ends in April.

Scheduled Castes and Scheduled Tribes

1214. Sardar Iqbal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the latest population figures in respect of Scheduled Castes and Scheduled Tribes in Punjab have been estimated in accordance with Section 5 of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1956; and

(b) if so, whether a statement giving the following information district-wise of Punjab will be laid on the Table:

- (i) total population; and
- (ii) total scheduled castes and scheduled tribes population before and after the passing of the above Act?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) The population figures, as on 1st March, 1951 (the census date) of Scheduled Castes and Scheduled Tribes in Punjab have been estimated under the provision contained in sub-section (1) of Section 42 of the States Reorganisation Act, 1956 (37 of 1956). The provision contained in section 5 of the Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 1958 does not apply to Punjab.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 12.]